


**NATIONAL COMPANY LAW TRIBUNAL
AMRAVATHI BENCH**

PRESENT: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 93/9/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 242/9/HDB/2019
NAME OF THE COMPANY	Navayuga Engineering Company Ltd
NAME OF THE PETITIONER(S)	Wens Infra Projects
NAME OF THE RESPONDENT(S)	Navayuga Engineering Company Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa	Adv	998983500	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Proxy Counsel for Petitioner is present. No representation for the Respondent.

On request, the matter is adjourned to 27.11.2019 for hearing.


Member (Judicial)

Binnu